

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
ANURAG MULTIPURPOSE COLDSTORAGE PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	ANURAG MULTIPURPOSE COLDSTORAGE PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	4 th July, 2013
3.	Authority under which corporate debtor is incorporated / registered	Companies Act, 1956/ Registrar of Companies, West Bengal
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	CIN- U74900WB2013PTC195337
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: VILL BAGHARPUR RAMMA, POST GANGADASPURA MURSHIDABAD WEST BENGAL- 742303 INDIA
6.	Date of closure of Insolvency Resolution Process	6 th January, 2021
7.	Liquidation commencement date of corporate debtor	Date of order- 6 th January, 2021 Date of receipt of order- 13 th January, 2021
8.	Name and registration number of the insolvency professional acting as liquidator	Name – Sneh Maheswari Registration No. - IBBI/IPA-001/IP-P01751/2019-2020/12691
9.	Address and e-mail of the liquidator, as registered with the Board	Address – 9N, Block A, New Alipore, Kolkata - 700053 Email – sneh.maheswari@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address – 9N, Block A, New Alipore, Kolkata - 700053 Email – liquidation.anuragcoldstorage@gmail.com
11.	Last date for submission of claims	5 th February, 2021

Notice is hereby given that the National Company Law Tribunal, Kolkata Bench has ordered the commencement of liquidation of **ANURAG MULTIPURPOSE COLDSTORAGE PRIVATE LIMITED** on 6th January, 2021. The stakeholders of **ANURAG MULTIPURPOSE COLDSTORAGE PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before **5th February, 2021** to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator:

Registration No. - IBBI/IPA-001/IP-P01751/2019-2020/12691

Date and place:

15th January 2021, Kolkata

